

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
SUBODH KANT SAHAY): (a) Yes, Sir

(b)

1. Anti-terrorist Cells have been formed in each police District to get intelligence about terrorists.
2. Photographs of terrorists have been displayed at public places.
3. The public is educated through the Newspaper, T V and Radio to exercise caution and to be on the look out for suspicious looking persons and objects
4. Spotters and Armed Pickets have been deployed at vulnerable points
5. Close watch is kept on the activities of suspects
6. Foot'mobile (Armed) patrolling has been intensified

(c) Yes, Sir

(d) Services of Civil Defence and Welfare associations have been sought

[*Translation*]

Foodgrains Production in Uttar Pradesh

8146. DR. BENGALI SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the foodgrains production in Uttar Pradesh is sufficient to meet the requirements of the State; and

(b) if not, the steps contemplated to increase the production of foodgrains in Uttar Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) and (b). The Foodgrains Production in Uttar Pradesh is sufficient to meet the requirements of the State. To boost further the Foodgrains Production in the State various crop development schemes like Integrated Programme for Rice Development, Special Foodgrains Production Programme for Wheat & Maize and national Pulses Development Programme etc. are being implemented.

[*English*]

Custom Clearance Procedure for Cochin Shipyard

8147. PROF. K.V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether customs clearance procedures for Cochin Shipyard Ship-repair department is cumbersome and time consuming; and

(b) if so, the steps being taken to make customs procedure simple?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). Under the present procedure, it takes about 10 to 15 days to complete all formalities required for customs clearance of imported materials at Cochin Shipyard. In view of the time bound nature of ship-repair activities, the question of simplification of the existing procedure is being discussed and settled bilaterally between the shipyard the local customs authorities.